

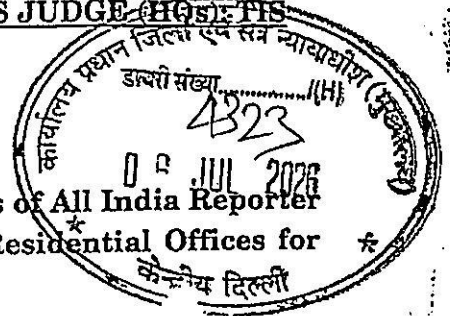
07 JUL 2026

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) TIS
HAZARI COURTS: DELHI.

Rouse Avenue Court, New Delhi

CIRCULAR

Subject: Invitation of Option Form for Hardbound Sets of All India Reporter (AIR) and Delhi Law Times (DLT) Law Journals for Residential Offices for the year 2026.



Pursuant to the approval of the Ld. Principal District & Sessions Judge (HQs), Delhi, it is hereby brought to the notice of all Ld. Judicial Officers across the Delhi District Courts that:-

1. Ld. Judicial Officers who have not opted for a digital subscription, e-journal, or online database for their residential use for the calendar year 2026 may now submit their option specifically for the Hardbound sets of All India Reporter (AIR) and Delhi Law Times (DLT) for their residential offices for the year 2026.
2. Ld. Judicial Officers willing to opt for these hardbound law journals must submit their written request/Option Form (printed overleaf) to the Ld. Officer In-charge, Library of their respective Court Complex, for onward transmission to the Library, Branch Tis Hazari Courts, latest by 20/07/2026.
3. It be noted that these hardbound journals will be available and delivered at the end of the calendar year. It is explicitly clarified that once an option is exercised, the concerned officer(s) shall not to decline or deny the acknowledgment of the journals upon delivery.

This circular is being issued with the prior approval of Ld. Principal District & Session Judge (HQs).

(Sanjay Sharma-I)

Chairperson Centralized Library Committee/
Principal District & Sessions Judge,
North-East District, KKD Courts Delhi.

38008 - 034

No. _____/Library/Circular/ 2026

Delhi Dated 06 JUL 2026

Copy forwarded for information and necessary action to :-

1. Office of all Ld. Principal District & Sessions Judge, Delhi/New Delhi.
2. The Ld. Officer In-charges of Libraries, Delhi District Courts for immediate circulation and compliance within their respective districts.
3. Website Committee all District Courts Complex for uploading on LAYERS. RACC

Chairperson Centralized Library Committee/
Principal District & Sessions Judge,
North-East District, KKD Courts Delhi.

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No web site committee D. L. Sharma
RADC/AL JBS

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Kindly attention:- This option form is meant only for those Judicial officers who have not opted for the digital/online database/e-Journal namely All India Reporter and Delhi Law Times for year 2026 for residential Library.

Option forms are being invited from the Judicial Officers of Delhi District Courts for Residential Library hard bound Journal namely All India Reporter and Delhi Law Times Bound Sets for year 2026 (to be supplied at the end of year).

FORMAT OF OPTION FORM FOR RESIDENTIAL LAW JOURNAL 2026

1	Name of the Judicial Officer	
2	Service	DHJS/DJS
3	Whether on Deputation	Yes/No
4	Whether on Training	Yes/No
5	Place of Posting:-	
6	Name of District:-	
7	Mobile Number	
8	E mail I.D.	
9.	Residential Library:- (Hard bound) DLT and AIR (Please write Yes or No) (Both may be opted) as per choice:-	Only AIR Hard Copy bound set only
	Wish to opt:- if Yes (please tick the required Journal)	Only DLT Hard Copy bound set only
	Wish to opt:- No.	Both AIR and DLT Hard Copy bound sets
		None of the above

Signature and Stamp of Judicial Officer